

SCCH - 24 – XXI ADDL. SCJ AND ACMM
CAUSE LIST DATED : 27.09.2021

1ST SESSION

<u>Case No.</u>	<u>Stage</u>	<u>Advocate Name</u>
1)EX 652/2014 STEPS SHIVAKUMAR		
2) EX 1585/2014 STEPS SUBRAMANYA B.V		
3) EX 2621/2015 Issue NOTICE T.V. RAMESH		
4) EX 1176/2018 STEPS K.VENKATA		
5) EX 1421/2018 STEPS SANDHYA		
6) EX 1422/2018 STEPS SANDHYA		
7) EX 327/2019 STEPS L. SHIVA KUMAR		
8) EX 1061/2019 Issue attachment of		
9) EX 300/2020 STEPS N. SATHYANARAYANA		
10) A.I.R.MISC 285/2020 WRITTEN STATEMENT		
11) A.I.R.MISC 286/2020		
12) S.C. 438/2020		
13) M.V.C. 2904/2020 Issue NOTICE BHANUMATHI.S.		
14) M.V.C. 636/2021 REEYAZULLA SHARIEF		
15) M.V.C. 1072/2021 STEPS MYLARAI AH		
16) EX 2031/2012 K.N. SRINIVASA		
17) EX 493/2013 FOR ENQUIRY SUBRAMANYA H.V		
18) EX 494/2013 FOR ENQUIRY SUBRAMANYA H.V		
19) EX 248/2020 TO HEAR N.H. RANGANATHA		
20) EX 807/2021 B.B.PATIL		
21) S.C. 1651/2017 CROSS OF PW1 B JANARDHANA		
22) M.V.C. 4604/2018		
23) M.V.C. 7153/2018 RESPONDENT EVIDENCE		
24) M.V.C. 7836/2018		
25) M.V.C. 1739/2020 CROSS OF PW1 CHANDRASHEKAR .C.		
26) M.V.C. 3014/2020 SS TO WITNESSES DAYANANDA K H		
27) M.V.C. 3750/2020 PETITIONER EVIDENCE K.R.VENKATESHA GOWDA		
28) M.V.C. 3999/2020 PETITIONER EVIDENCE G.J.CHANDRA		
29) M.V.C. 37/2021 PETITIONER EVIDENCE G.P. SHIVAPRASAD		
30) M.V.C. 602/2021 PETITIONER EVIDENCE BOMME GOWDA B		
31) M.V.C. 1068/2021 PETITIONER EVIDENCE ASHOK KUMAR		
32) M.V.C. 710/2018 UMASHANKAR		
33) M.V.C. 711/2018 UMASHANKAR		
34) M.V.C. 1045/2018 UMASHANKAR		
35) M.V.C. 1046/2018 UMASHANKAR		
36) M.V.C. 7725/2018 B.M.CHANDRA SHEKARA		
37) EX 672/2014 GIRIMALLAIAH		
38) MISC 36/2015 IQBAL AHMED KHAN		
39) SC 250/2019 SUDHARSAN SURESH		

Sd/-
C/C XXII ASCJ & ACMM

SCCH - 24 – XXI ADDL. SCJ AND ACMM
CAUSE LIST DATED : 28.09.2021

1ST SESSION

<u>Case No.</u>	<u>Stage</u>	<u>Advocate Name</u>
1) S.C. 687/2018	OBJECTION TO I.A R.	BALAJI
2) M.V.C. 759/2019	G.S.	DAYANANDA
3) M.V.C. 870/2019	T.	PARAMESHWARAPPA
4) M.V.C. 871/2019	T.	PARAMESHWARAPPA
5) M.V.C. 1525/2019	KRISHNA MURTHY S G	
6) M.V.C. 1838/2019	MANJUNATHA B.L.	
7) M.V.C. 1840/2019	R. BALAJI SINGH	
8) M.V.C. 1841/2019	C GIRI BABU	
9) M.V.C. 1943/2019	R CHANDRA SHEKAR	
10) M.V.C. 2025/2019	D. BABU RAJENDRAA	
11) M.V.C. 2027/2019	H.B. SOMAPUR	
12) M.V.C. 2060/2019	SARVARANI A	
13) M.V.C. 2181/2019	B.S. MANJUNATH	
14) M.V.C. 2184/2019	N. LAKSHMI	
15) M.V.C. 2265/2019	PAVAN KUMAR Y N	
16) M.V.C. 2271/2019	N.MANJUNATH	
17) M.V.C. 2331/2019	B.S. MANJUNATH	
18) M.V.C. 2337/2019	G.E. NARAYANA GOWDA	
19) M.V.C. 2388/2019	NAGESH BABU.M.	
20) EX 1319/2019	M. RAJANNA	
21) EX 1911/2019	SANHSU SINGH	
22) EX 444/2020	S. NAVEEN KUMAR	
23) S.C. 459/2020	U.L.SOMAPPA	
24) S.C. 490/2020	R MANJUNATHA	
25) S.C. 492/2020	R MANJUNATHA	
26) S.C. 612/2020	M.R.DILIP	
27) M.V.C. 2495/2020	BHANUMATHI S.	
28) M.V.C. 2874/2020	M. RAJANNA	
29) ECA 51/2020	MYLARAIAH	
30) M.V.C. 3844/2020	G.P. SHIVAPRASAD	
31) M.V.C. 3845/2020	G.P. SHIVAPRASAD	
32) M.V.C. 3988/2020	A ASHA	
33) M.V.C. 1625/2021	Reissue Notice SHIVAKUMAR R	
34) M.V.C. 2287/2021	STEPS D.G. MANJUNATH	
35) S.C. 624/2018	Further chief of DW1 S.P. SATHISH	
36) M.V.C. 249/2019	SS TO WITNESSES KN CHANNAPPA	
37) M.V.C. 5695/2019	PETITIONER EVIDENCE BHARATH KUMAR S.	
38) M.V.C. 3382/2020	FURTHER EVIDENCE KN CHANNAPPA	
39) M.V.C.2023/2019	RAVINDRAGOWDA	
40) M.V.C.514/2019	H N KUMAR	

Sd/-
C/C XXII ASCJ & ACMM

SCCH - 24 – XXI ADDL. SCJ AND ACMM
CAUSE LIST DATED : 29.09.2021

1ST SESSION

<u>Case No.</u>	<u>Stage</u>	<u>Advocate Name</u>
1) EX 1173/2017	STEPS	ASHA.A
2) EX 1202/2017	STEPS	H.N.MANJUNATH
3) EX 1241/2017	STEPS	N.UMASHANKAR
4) EX 1696/2017	STEPS	L.T.GOPAL
5) EX 1698/2017	STEPS	L.T.GOPAL
6) EX 1702/2017	OBJECTION TO I.A	GOVINDA GOWDA G
7) EX 1762/2017	STEPS	B P SHOBHA
8) EX 209/2018	STEPS	SUNAI D.G.
9) EX 373/2018	STEPS	AKKI MANJUNATH GOWDA
10) EX 888/2018	STEPS	B.R. RAJASHEKAR REDDY
11) EX 1245/2018	OBJECTIONS	H. JAYANTH POOJARY
12) EX 1294/2018		PUNEETH.R.
13) EX 1349/2018	STEPS	B.S. MANJUNATH
14) EX 1377/2018	STEPS	KRISHNA MURTHY S G
15) EX 1898/2018	STEPS	K.P. SHIVALINGAIAH
16) EX 1974/2018	STEPS	SRINIVAS .M.L
17) EX 479/2019	STEPS	VASAUDEVA MURTHY B K
18) EX 664/2019	STEPS	B.K KUMAR
19) EX 859/2019	STEPS	P. SURESHA
20) EX 1843/2019	STEPS	K.GUNDEGOWDA
21) EX 566/2020		D.N MAMATHA
22) M.V.C. 2785/2020	WRITTEN STATEMENT	LOKESH K.R.
23) M.V.C. 4030/2020	STEPS	N. DEVARAJ .M. RANGAPPA
24) M.V.C. 4032/2020	WRITTEN STATEMENT	H.B.SOMAPUR
25) M.V.C. 4315/2020	WRITTEN STATEMENT	BOMME GOWDA B
26) EX 956/2020		ROHIT R ACHAR
27) M.V.C. 4734/2020	WRITTEN STATEMENT	AMARANATH
28) M.V.C. 4735/2020	WRITTEN STATEMENT	AMARANATH
29) M.V.C. 205/2021	Amended Petition	M.G.RAGHAVENDRA
30) M.V.C. 206/2021	Amended Petition	M.G.RAGHAVENDRA
31) M.V.C. 1334/2021	WRITTEN STATEMENT	
32) M.V.C. 4774/2012	SS TO WITNESSES	P.SURESH
33) M.V.C. 6271/2018	SS TO WITNESSES	T.V. RAMESH
34) M.V.C. 6421/2018	SS TO WITNESSES	V.S.SHAM SUNDAR
35) M.V.C. 246/2019	RESPONDENT EVIDENCE	KN CHANNAPPA
36) M.V.C. 247/2019	RESPONDENT EVIDENCE	KN CHANNAPPA
37) M.V.C. 1590/2019	FURTHER CHIEF	
38) M.V.C. 1591/2019	FURTHER CHIEF	
39) M.V.C.244/2018		BHOOTAIAH R
40) M.V.C.761/2019		BOMME GOWDA B

Sd/-
C/C XXII ASCJ & ACMM

SCCH - 24 – XXI ADDL. SCJ AND ACMM
CAUSE LIST DATED : 30.09.2021

1ST SESSION

<u>Case No.</u>	<u>Stage</u>	<u>Advocate Name</u>
1) EX 763/2017	M.R.KUMARA SWAMY	
2) EX 1306/2017	STEPS PRADEEP J S	
3) EX 1357/2017	S.J.KRISHNAJI RAO	
4) EX 1544/2017	RAJENDRA S A	
5) EX 1831/2017	STEPS GOPAL KRISHNA N	
6) EX 1908/2017	SYED JALAL	
7) EX 2062/2017	STEPS B.K. KUMARA	
8) EX 236/2018	B.S. MANJUNATH	
9) M.V.C. 1362/2018	SUDHAKAR B.V	
10) EX 1513/2018	VASUDEMURTYHY B.K	
11) M.V.C. 5785/2018	ROHINI NS	
12) M.V.C. 5949/2018	RAVI J.S.	
13) M.V.C. 6022/2018	MANJUNATHA B.L	
14) M.V.C. 6023/2018	MANJUNATHA B.L	
15) M.V.C. 6097/2018	UMESHA.R	
16) M.V.C. 6156/2018	B.R. SRINATH	
17) M.V.C. 6157/2018	K.H. SREE LATHA	
18) M.V.C. 6226/2018	A ASHA	
19) M.V.C. 6351/2018	K.N.HARISH BABU	
20) M.V.C. 6469/2018	SACHIN V SHETTAR	
21) M.V.C. 6470/2018	SACHIN V SHETTAR	
22) EX 1801/2018	P. MARAPPA	
23) EX 1868/2018	T.S. NATARAJU	
24) M.V.C. 6909/2018	M.K. NAGENDRA	
25) M.V.C. 7172/2018	S.B. MUKKANNAPPA	
26) EX 2067/2018	T.K. SHANTHAPPA	
27) EX 2077/2018	G. NARAYANA	
28) M.V.C. 7833/2018	B.M. CHANDRASHEKARA	
29) M.V.C. 68/2019	N.MANJUNATHA	
30) M.V.C. 71/2019	K.S. ANANDA	
31) M.V.C. 632/2019	RAVISHANKAR B N	
32) M.V.C. 633/2019	G.V. VASUDEVAMURTHY	
33) M.V.C. 635/2019	G.V. VASUDEVAMURTHY	
34) EX 218/2019	P.SURESH	
35) ECA 14/2019	SURESH M. LATUR	
36) EX 596/2019	STEPS M.LAXMANA	
37) EX 632/2019	STEPS MARIAPPA M.S.	
38) EX 633/2019	STEPS MARIAPPA M.S.	
39) EX 1216/2019	STEPS M MANJUNATH	
40) EX 51/2017	N NATARAJ	
41) M.V.C. 6222/2018	SS TO WITNESSES	
42) M.V.C. 3935/2020		
43) M.V.C. 4027/2018	FURTHER ARGUMENTS K.B. KUMARA	
44) M.V.C. 5951/2018	GIRIMALLAIAH	

- 45) S.C. 1956/2009 S. GANGADHARA AITHAL
- 46) M.V.C. 1232/2016 NAIK N.R
- 47) M.V.C. 7281/2017 T.V. RAMESH
- 49) M.V.C. 2949/2018 K.S. GURUSWAMY
- 50) M.V.C. 1944/2019 ESHWAR.B.
- 51) M.V.C. 4572/2020 CHANDRASHEKAR R
- 52) M.V.C. 203/2021 Y.S.GAYATHRI

Sd/-
C/C XXII ASCJ & ACMM

SCCH - 24 – XXI ADDL. SCJ AND ACMM
CAUSE LIST DATED : 01.10.2021

1ST SESSION

<u>Case No.</u>	<u>Stage</u>	<u>Advocate Name</u>
1) M.V.C. 1742/2020	APPEARANCE OF PARTIES	TEJASWINI .P
2) M.V.C. 2872/2020	APPEARANCE OF PARTIES	M. RAJANNA
3) EX1921/2017	IA filed	HARISHA A S
4) M.V.C. 4574/2018	RESPONDENT EVIDENCE	KRISHNA MURTHY S G
5) M.V.C. 4683/2018		M.G.RAGHAVENDRA
6) M.V.C. 4751/2018	PETITIONER EVIDENCE	A.N. PRABHAKAR REDDY
7) M.V.C. 4807/2018	PETITIONER EVIDENCE	KRISHNAMURTHY S.G.
8) M.V.C. 4924/2018	PETITIONER EVIDENCE	M.G. RAGHAVENDRA
9) M.V.C. 5460/2018		V. MURALI PRASAD
10) M.V.C. 5675/2018	PETITIONER EVIDENCE	VISHWANATHA.S.R.
11) M.V.C. 5676/2018	12) M.V.C. 5876/2018	SS TO WITNESSES B.K KUMAR
13) M.V.C. 6908/2018	RESPONDENT EVIDENCE	M.K. NAGENDRA KUMAR
14) M.V.C. 7049/2018	PETITIONER EVIDENCE	KETAN .S. LATUR
15) M.V.C. 156/2019	CROSS EXAMINATION OF	
16) M.V.C. 971/2019	PETITIONER EVIDENCE	R. DEVARAJ
17) M.V.C. 1091/2019	FURTHER EVIDENCE	
18) M.V.C. 1152/2019		
19) M.V.C. 1403/2019	PETITIONER EVIDENCE	
20) M.V.C. 1405/2019	CROSS EXAMINATION OF	
21) M.V.C. 1407/2019	CROSS EXAMINATION OF	
22) M.V.C. 1482/2019		P.V. KALPANA
23) M.V.C. 1485/2019	PETITIONER EVIDENCE	SURESH .M. LATUR
24) M.V.C. 1668/2019	RESPONDENT EVIDENCE	M.N. NANDINI URS
25) M.V.C. 1724/2019		KALPANA P V
26) M.V.C. 2026/2019	PETITIONER EVIDENCE	D. BABU RAJENDRAA
27) M.V.C. 2095/2019		
28) M.V.C. 2110/2019		
29) S.C. 588/2019		
30) M.V.C. 2259/2019		S RAMESHA
31) M.V.C. 2396/2019	PETITIONER EVIDENCE	V. VENKATARAMAPPA
32) M.V.C. 2470/2019	Cross Examination of	RW SHANKAR PRASAD M.B.
33) M.V.C. 2536/2019	PETITIONER EVIDENCE	C.M.GOWDA
34) M.V.C. 2597/2019	FURTHER EVIDENCE	PREETHAM D
35) M.V.C. 2598/2019	FURTHER EVIDENCE	PREETHAM DAVID.G.
36) M.V.C. 2691/2019	PETITIONER EVIDENCE	N. UMASHANKAR
37) M.V.C. 2928/2019	PETITIONER EVIDENCE	MAHADEVAIAH M.B.
38) M.V.C. 2970/2019		C.M. GOWDA
39) M.V.C. 3512/2019	PETITIONER EVIDENCE	S.V. SUDHAKAR REDDY
40) MISC 137/2019	PETITIONER EVIDENCE	C.M. GOWDA
41) M.V.C. 3923/2019	PETITIONER EVIDENCE	C.S. MADHU
42) M.V.C. 3924/2019	PETITIONER EVIDENCE	LATHA D.L.
43) MISC 139/2019	PETITIONER EVIDENCE	C.M. GOWDA
44) M.V.C. 647/2020	PETITIONER EVIDENCE	M.D. PARAMESHA
45) M.V.C. 648/2020	PETITIONER EVIDENCE	M.D. PARAMESHA

- 46) M.V.C. 7183/2017 KESHAVA REDDY A
47) M.V.C. 4343/2018 KRISHNAMURTHY K

Sd/-
C/C XXII ASCJ & ACMM